

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 399**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2025/ AGRAHAYANA 12, 1947
(SAKA)**

**INCREASING CYBER CRIME CASES AND DECREASING FORENSIC
CAPABILITIES**

399 # DR. SANDEEP KUMAR PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cybercrime cases registered during the last three years, State-wise details thereof;**
- (b) the number of digital forensic labs currently available in the country for cybercrime investigation, the total number of digital forensic labs that existed prior to 2014, and the number of new labs established after 2014; and**
- (c) the total amount released to the States during the last three years for establishment, capacity enhancement and modernization of such labs, and the amount actually spent by the States and the State-wise details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication “Crime in India”. The latest published report is for the year 2023. As per the data published by the NCRB, State/UT wise details of cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2021 to 2023 are at the Annexure-I.

The state of the art 'National Cyber Forensic Laboratory (Investigation)' has been established, as a part of the Indian Cyber Crime Coordination Center, at New Delhi (on 18.02.2019) and at Assam (on 29.08.2025) to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police. A National Cyber Forensic Laboratory (Evidence) has been established in Hyderabad in the year 2018 under the Cyber Crime Prevention against Women and Children Scheme for Evidentiary purposes.

At present, 07 Central Digital Forensic Labs and 24 State Forensic Science Laboratories are operational across the country' to assist in investigation of cybercrime cases. Out of the 07 Central Forensic Science Laboratories (CFSLs), prior to 2014, Digital Forensics facility was available in 04 CFSLs located in Chandigarh, Hyderabad, Delhi, and Kolkata. After 2014, 03 new CFSLs (including Digital Forensic Divisions) have been established at Pune, Bhopal, and Kamrup. Data related to Digital Forensic facilities in States and UTs prior to the year 2014 is not maintained centrally.

Assistance has been provided to 20 States / UTs inter-alia for Strengthening of Cyber Forensic Capacities in State FSLs under the

Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State FSLs. The State-wise list of these 20 States / UTs along with year-wise amount released for both DNA & Cyber Divisions is at Annexure-II.

The Ministry of Home Affairs has also provided financial assistance of Rs. 116.5 Crores under the 'Cyber Crime Prevention against Women and Children (CCPWC)' Scheme, to the States/UTs for setting up of cyber forensic-cum-training laboratories. So, far Cyber Forensic-cum-Training Laboratories have been commissioned in 33 States/UTs.

ANNEXURE-I
R.S.US. Q. NO. 399 FOR 03.12.2025

State/UT-wise Cases Registered under Cyber Crimes during 2021-2023

| SL | State/UT | 2021 | 2022 | 2023 |
|-----------|---|--------------|--------------|--------------|
| 1 | Andhra Pradesh | 1875 | 2341 | 2341 |
| 2 | Arunachal Pradesh | 47 | 14 | 24 |
| 3 | Assam | 4846 | 1733 | 909 |
| 4 | Bihar | 1413 | 1621 | 4450 |
| 5 | Chhattisgarh | 352 | 439 | 473 |
| 6 | Goa | 36 | 90 | 86 |
| 7 | Gujarat | 1536 | 1417 | 1995 |
| 8 | Haryana | 622 | 681 | 751 |
| 9 | Himachal Pradesh | 70 | 77 | 127 |
| 10 | Jharkhand | 953 | 967 | 1079 |
| 11 | Karnataka | 8136 | 12556 | 21889 |
| 12 | Kerala | 626 | 773 | 3295 |
| 13 | Madhya Pradesh | 589 | 826 | 685 |
| 14 | Maharashtra | 5562 | 8249 | 8103 |
| 15 | Manipur | 67 | 18 | 3 |
| 16 | Meghalaya | 107 | 75 | 64 |
| 17 | Mizoram | 30 | 1 | 31 |
| 18 | Nagaland | 8 | 4 | 2 |
| 19 | Odisha | 2037 | 1983 | 2348 |
| 20 | Punjab | 551 | 697 | 511 |
| 21 | Rajasthan | 1504 | 1833 | 2435 |
| 22 | Sikkim | 0 | 26 | 12 |
| 23 | Tamil Nadu | 1076 | 2082 | 4121 |
| 24 | Telangana | 10303 | 15297 | 18236 |
| 25 | Tripura | 24 | 30 | 36 |
| 26 | Uttar Pradesh | 8829 | 10117 | 10794 |
| 27 | Uttarakhand | 718 | 559 | 494 |
| 28 | West Bengal | 513 | 401 | 309 |
| | TOTAL STATE(S) | 52430 | 64907 | 85603 |
| 29 | A&N Islands | 8 | 28 | 47 |
| 30 | Chandigarh | 15 | 27 | 23 |
| 31 | D&N Haveli and Daman & Diu | 5 | 5 | 6 |
| 32 | Delhi | 356 | 685 | 407 |
| 33 | Jammu & Kashmir | 154 | 173 | 185 |
| 34 | Ladakh | 5 | 3 | 1 |
| 35 | Lakshadweep | 1 | 1 | 1 |
| 36 | Puducherry | 0 | 64 | 147 |
| | TOTAL UT(S) | 544 | 986 | 817 |
| | TOTAL (ALL INDIA) | 52974 | 65893 | 86420 |

Source: 'Crime in India' published by NCRB.

List of States / UTs to which assistance has been provided for Cyber Forensics under the Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State FSLs

| S. NO. | States | Total release in last 03 years i.e. from FY 2022- 23 to 2024-25 (in Crores) | Total release since FY 2018- 19 (in Crores) | Amount for which UC received in GFR Form 12-C |
|-------------------|--|--|--|--|
| 1 | Arunachal Pradesh | 0.865 | 0.865 | 0 |
| 2 | Assam | 1.125 | 1.125 | 0 |
| 3 | Chhattisgarh | 2.183 | 3.683 | 2,01,61,069 |
| 4 | Gujarat* | 0.6075 | 1.8225 | 1,08,01,037 |
| 5 | Himachal Pradesh* | 0 | 7.29 | 7,29,00,000 |
| 6 | Jharkhand | 1.6625 | 4.9875 | 3,26,79,489 |
| 7 | Karnataka* | 0 | 13.96 | 0 |
| 8 | Kerala | 1.625 | 6.455 | 4,82,72,502 |
| 9 | Meghalaya | 1.7715 | 1.9365 | 1,77,15,000 |
| 10 | Mizoram* | 0 | 4.19 | 4,19,00,000 |
| 11 | Nagaland* | 2.725 | 5.45 | 5,45,00,000 |
| 12 | Odisha* | 3.1425 | 9.4275 | 9,30,60,819 |
| 13 | Punjab* | 0 | 7.98 | 3,99,00,000 |
| 14 | Rajasthan* | 0 | 6.28 | 6,27,96,750 |
| 15 | Telangana | 2.98 | 2.98 | 0 |
| 16 | Tripura* | 0 | 2.11 | 2,11,00,000 |
| 17 | Uttar Pradesh* | 0 | 7.75 | 7,06,81,508 |
| 18 | Uttarakhand | 2.48 | 2.48 | 2,48,00,000 |
| 19 | Andaman & Nicobar Islands | 2.18 | 2.18 | 1,59,68,474 |
| 20 | Puducherry* | 3.395 | 6.9 | 6,05,33,389 |

***Funds have been released to these States/UTs since FY 2018-19.**
